

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 594/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE PARTIES: Dolphin Offshore Enterprises (Mauritius) Ltd
V/s
Unison Engineering & Construction Pvt Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
40.	Ms. Apurva Mehta	Advocate	Apurva Mehta

Order

CP 594/I&BP/NCLT/MUM/MH/2017

Due to paucity of time, list this matter on 28-04-2017.

Sd / -

V. NALLASENAPATHY
Member (Technical)

Sd / -

B.S.V. PRAKASH KUMAR
Member (Judicial)